## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5372
ANSWERED ON:13.12.2010
UNCLAIMED EPF AMOUNT
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total unpaid amount as on date in the country under Employees Provident Fund in absence of the complete address of beneficiaries or non-receipt of applications from them for the claim thereof;
- (b) whether the Union Government is formulating a scheme to pay the amount deposited under EPF to labourers at the place of work itself at the time of leaving the job;
- (c) if so, the details thereof; and
- (d) the time by which this scheme is likely to be introduced?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): As per the audited Balance Sheet of the Employees' Provident Fund Organisation for the financial year 2008-09, an amount of Rs.5,892.53 crore was unpaid under 'Inoperative Accounts' as on 31.03.2009. The accounts for the year 2009-10 are under process.
- (b) to (d): At present the Union Government is not formulating any such scheme.